

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-II**

4. IA 338/2021 IN CP (IB) 4258/MB/2019

**CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)**  
**SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 03.06.2021**

**NAME OF THE PARTIES: - IA 338/2021 Administrator of Dewan Housing  
Finance Corporation Limited...Applicant**

**IN THE MATTER OF:**

**Reserve Bank of India**

**V/s**

**Dewan Housing Finance Corporation Limited**

**Section: 25(j) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Ld. Senior Counsel Mr. Gaurav Joshi appeared for the Administrator. Ld. Senior Counsel appeared for the Respondent No. 1 i.e. Kapil Wadhawan. Ld. Counsel Mr. Mayur Khandeparkar appeared for the Respondent No. 2 i.e. Mr. Dheeraj Wadhawan and Ld. Senior Counsel Mr. Venkatesh R. Dhond appeared for the Respondent 3, 4 and 6. The Learned Counsel for the Respondent No. 1 and 2 seeks some more time to file their reply. Their request is acceded to. Hence ten days' time is granted.

Ld. Senior Counsel appearing for the Respondent No. 3,4, and 6 submitted that their reply has already been filed and on record. The Learned Senior Counsel for the Administrator submitted that they have already filed

their rejoinder. Learned Counsel Mr. Abhishek Adke appeared for the Respondent No. 5 i.e. DHFL Sales and Service Limited and he just filed his Vakalatnama. Hence needs some time for filing his reply. His request is allowed and ten days' time is granted to file his reply. Further, this Court posed a legal quarry on maintainability of composite application, on alleged avoidance/ Preferential/Fraudulent application in the light of the Hon'ble Supreme Court decision in the matter of Anuj Jain IRP Jaypee Infrastructure Vs Axis Bank and Ors. The Learned Counsels for the Administrator sought time to make reply on the matter. Hence, list the **IA 338/2021** on **09.07.2021**.

**Sd/-**

**RAVIKUMAR DURAISAMY**  
**Member (Technical)**

**Sd/-**

**H.P. CHATURVEDI**  
**Member (Judicial)**

Dated this the 03<sup>rd</sup> day of June, 2021  
Sushil